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IN THE CENTRAL ADMINISTRATIVE TRIBUNAL : HYDERABAD BENCH

AT HYDERABAD
XXX

O.A.No.709/99.

Dt. Of Decision : 20-07-99.

K.R.K.Rao

.. Applicant.

Vs

1. The General Manager,
SE Railway, Garden Reach,
Calcutta-43.
2. The Divisional Railway Manager,
SE Railway, Waltair Division,
Waltair.
3. Mr. Aserus Ekka .. Respondents.

Council for the applicant : Mr. L. Ravichander

Counsel for the respondents : Mr. N.R. Devaraj, Sr.CGSC.

CORAM:-

THE HON'BLE SHRI JUSTICE D.H.NASIR : VICE CHAIRMAN

THE HON'BLE SHRI R.RANGARAJAN : MEMBER (ADMN.)

XXXXX

ORDER

ORAL ORDER (PER HON'BLE SHRI R.RANGARAJAN : MEMBER (ADMN.))

Heard Mr. Venkatesh Gupta for Mr. L. Ravichander, learned counsel for the applicant and Mr. N.R. Devaraj, learned counsel for the respondents.

2. The applicant is Senior Section Engineer presently working as Technical Assistant under DCOS/Waltair is transferred and directed to Senior DME, Waltair for further posting by the impugned transfer order No.ESST/COMML/18/99

Dated 28-4-99 (Annexure-I). The said transfer order is challenged in this OA.



3. *in writing*
There is no malafide shown against the transfer order. The applicant if so advised may submit an appeal to the higher authority for reconsideration of the transfer order within a period of 7 days from the date of receipt of a copy of this order. If such an appeal is received that appeal should be disposed of within 30 days from the date of receipt of that appeal. Till such time the appeal is disposed of status-quo as on date should be maintained.

4. The OA is disposed of at the admission stage itself. No costs.



(R. RANGARAJAN)
MEMBER(ADMN.)


(D.H.NASIR)
VICE CHAIRMAN

Dated : The 20th July, 1999.
(Dictated in the Open Court)



SPR

Wingat
1st AND 2nd COURT.
COPY TO:-

1. H.D.H.N.J
2. H.H.R.P. M.(A)
3. H.E.S.O.R. M.(C)
4. D.R. (A)
5. SPARE

TYPED BY
COMPARED BY

CHECKED BY
APPROVED BY
9/8/99

THE CENTRAL ADMINISTRATIVE TRIBUNAL
HYDERABAD BENCH, HYDERABAD;

THE HON'BLE MR. JUSTICE D.H. NASIR
VICE - CHAIRMAN

THE HON'BLE MR. H. RAJENDRA PRASAD
MEMBER (ADMN)

THE HON'BLE MR. R. RANGARAJAN
MEMBER (ADMN)

THE HON'BLE MR. S. SAI PARAMESHWAR
MEMBER (JUDL)

ORDER: Date. 207/99

ORDER / JUDGMENT

MR./RA./CP.NO

IN

DA.NO. 709/99

ADMITTED AND INTERIM DIRECTIONS
ISSUED.

ALLOWED.

C.P. CLOSED

R.A. CLOSED.

D.A. CLOSED

DISPOSED OF WITH DIRECTIONS

DISMISSED

DISMISSED AS WITHDRAWN

ORDERED / REJECTED

NO ORDER AS TO COSTS.

